03.08.2009, in support thereof to the MoEF. The stage-II/final approval under the Forest (Conservation) Act, 1980 is accorded by the MoEF only after the documentary evidences stipulated in the said letter dated 03.08.2009 are received by the MoEF.

However for future proposals, it has been since clarified that the State Governments should only send proposals with documents of compliance of FRA.

(f) In view of reply to parts (c) to (e) above, reply to part (f) does not arise.

Utilisation of funds for implementation of programmes relating to prevention of pollution

2654. SHRI JAGAT PRAKASH NADDA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that there were instances of poor financial management in the implementation of projects related to control and prevention of water pollution in the country;

(b) if so, the reasons therefor;

(c) the details of the funds sanctioned for these projects and amount spent by the Government originally for the last three years;

(d) whether there is a gap between the sanctioned amount and originally spent amount; and

(e) if so, what measures Government has taken to ensure that funds are spent timely and for the purpose it was sanctioned?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (e) The Ministry of Environment and Forests (MoEF) has been implementing a number of schemes for prevention and control of water pollution in the country under which financial assistance is provided to the State implementing agencies. These X schemes areongoing in nature. Details of State-wise and scheme-wise releases made during the last three years are given in the Statement (*See* below). The funds under different schemes are released to various State Government's or State Pollution Control Boards/Pollution Control Committees or other agencies as the case may be, only after receipt of utilization certificates and satisfactory progress reports for previous releases. The funds released, if not utilized during the financial year for which the funds were released are carried forward to the next financial year. The Central Pollution Control Board and MoEF conducts inspections of various projects and timely corrective action are taken whenever necessary.

Statement

Details of State-wise and Scheme-wise releases during the last three years

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100	110	ororol
UNS.	111	crore)

				(Rs. in crore)
Sl.	State/Scheme	2009-10	2010-11	2011-12
No		Release	Release	Release
1	2	3	4	5
1.	Assistance for Abatement of Pollution			
	Arunachal Pradesh	0.12	00.00	0.03
	Assam	0.03	0.67	00.00
	Bihar	00.00	0.50	00.00
	Chandigarh	0.24	0.31	0.31
	Delhi Government	0.69	00.00	00.00
	Gujarat	0.56	00.00	00.00
	Goa	00.00	0.46	0.80
	Himachal Pradesh	00.00	0.07	00.00
	Karnataka	00.00	0.38	0.42
	Maharashtra	00.00	0.21	00.00
	Manipur	0.22	0.34	1.03
	Madhya Pradesh	0.63	00.00	00.00
	Meghalaya	0.50	0.46	0.74
	Mizoram	0.15	0.22	0.98
	Nagaland	0.08	0.69	00.00

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Unstarred Questions

1	2	3	4	5	
	Odisha	0.01	0.10	00.00	
	Punjab	0.64	00.00	0.81	
	Puducherry	0.09	00.00	0.22	
	Sikkim	00.00	0.23	0.05	
	Tripura	0.09	0.13	0.54	
	Uttar Pradesh	00.00	1.00	00.00	
	Total	4.10	5.77	5.93	
2	Common Effluent Treatment Plants (CETPs)				
	Andhra Pradesh	0.60	-	-	
	Gujarat	3.05	4.19	2.00	
	Maharashtra	0.50	1.51	0.70	
	Rajasthan	0.82	-	-	
	Total	4.97	5.70	2.70	
3	National River Conservation Plan				
	Andhra Pradesh	36.89	0.00	0.00	
	Bihar	15.37	20.00	0.00	
	Gujarat	0.00	0.39	0.00	
	Goa	0.00	0.00	0.00	
	Haryana	14.90	4.10	0.00	
	Karnataka	0.00	096	0.00	
	Kerala	0.00	0.00	0.00	
	Madhya Pradesh	0.90	0.00	0.00	
	Maharashtra	7.38	11.82	0.00	
	Odisha	0.00	0.00	5.0	

Wri	itten Answers to	[18 December, 2012]	Unstarred	Questions	6
1	2	3	4	5	
	Punjab	0.00	45.75	47.53	
	Rajasthan	20.00	0.00	20.00	
	Tamil Nadu	3.10	0.00	0.00	
	Uttar Pradesh	112.80	238.59	70.75	
	Uttarakhand	17.94	31.88	0.00	
	West Bengal	57.08	194.13	0.00	
	Delhi	66.50	83.29	34.88	
	Sikkim	15.00	26.14	9.30	
	Total	367.86	657.05	187.46	
4	National Lake Conserva	ation Plan			
	Andhra Pradesh	0.00	0.00	1.90	
	Jammu and Kashmir	27.85	17.43	41.00	
	Karnataka	0.00	6.50	0.00	
	Maharashtra	3.77	2.75	0.50	
	Rajasthan	4.64	6.28	14.00	
	Uttarakhand	0.00	3.00	0.00	
	West Bengal	0.00	01.30	3.50	
	Uttar Pradesh	2.73	12.70	19.00	
	Odisha	0.00	0.00	0.00	
	Nagaland	5.81	0.00	0.00	
	Madhya Pradesh	0.00	0.00	0.00	
	Total	44.80	49.96	79.90	

Environmental Clearance to Ennore Thermal Power Plant

2655. SHRI N. BALAGANGA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state: